## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No.127/252/HDB/2018		
NAME OF THE COMPANY	K.S.T Teleservices Private Limited		
NAME OF THE PETITIONER(S)	K.S.T Teleservices Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad		
UNDER SECTION	252		

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata lauri les ly.	Athlicety	9562-239639	V.Vel

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## ORDER

Heard Mr.Venkatarami Reddy Learned counsel for the Petitioner.

Issue notice to the RoC, and the RoC is directed to submit his report within 3 weeks.

Post the case on 06th April 2018.

Member (T)

Member (J)

Ramu